

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

32

C.S.P. No. 562/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Defence Land Systems India Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Kenneth S. M.</i>	<i>Adm</i>	<i>~~~~~</i>

ORDER

CSP 562/230-232/NCLT/MB/MAH/2017

CSP 563/230-232/NCLT/MB/MAH/2017

On hearing the submissions of the petitioner counsel and the RoC officer, it appears that the Transferor Company is governed by a License given by the Department of Industrial Policy and Promotion for carrying out manufacturing of Light Armored Multi Role Vehicles/ High Mobility Light Military Vehicles, Development and Fabrication of Mobile, Surveillance Systems, Military Simulators for Weapons, Vehicles and Aircrafts and Ships for Training Purpose.

The license given by the Transferor Company being related to manufacturing of defense products, for no notice has been given to the Authority who has given the license to the Transferor Company, by this scheme of arrangement license held by the Transferor Company is proposed to be transferred to the transferee company having no such license, the Transferor Company is hereby directed to send notice to the Regulating Authority Department of Industrial and Policy and Promotion, Ministry of Commerce and Industries. The Transferor Company is further directed to find out as to any other objection is there to the Department in granting the Scheme as sought by this Transferor company as envisaged u/s.230(5) of the Companies Act, 2013.

It goes without saying that this Regulating Authority shall place their objections, if any, within 30 days from the date of receipt of notice from this Transferor Company.

List this matter on 13.9.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASHKUMAR  
Member (Judicial)